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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.61/BB/ 17	-	Admission - For non- compliance of office objections raised by registry	230/ 232	Flipkart Logistics Pvt. Ltd. & 2 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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① Mukesh yadav
8050162057

All
Applicants

Mukeshyadav

Counsel for petitioner is present. The matter is listed today for admission. Counsel has filed compliance memo. He has also filed the audited certificate regarding accounting treatment applied in the scheme.

List it for consideration on 03.11.2017.


MEMBER (J)


MEMBER (T)